IN THE SUPREME COURT OF INDIA INHERENT JURISDICTION

REVIEW PETITION (C) NO. OF 2022 (Diary No.5150 of 2021)

 \underline{IN}

CIVIL APPEAL NOS.2575 OF 2020

Rajenbhai Baldevbhai Shah

...Petitioners

Versus

Baijiben Kabhaibhai Patanwadia And Others.

...Respondents

ORDER

Application seeking listing of review petition in open Court is rejected.

Delay in preferring the review petition is condoned.

The controversy involved in the matter was dealt with extensively by this Court in its judgment and order dated 15.06.2020.

The grounds taken in review petition do not make out any error apparent on record to justify interference.

This review petition is, therefore, dismissed.

	J. [Uday Umesh Lalit]
	J. [Ajay Rastogi]
New Delhi; 25 th August, 2022.	J. [A.S. Bopanna]